

Name of the corporate debtor: HBN Homes Colonisers pvt ltd ; Date of commencement of CIRP: 24.07.2019; List of creditors as on: 25.01.2023 CIRP Closure Date: 19.01.2020

## List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	HBN Foods Pvt Ltd	U15400DL2013PLC248945	20.01.2023	46,605,001.00	46,605,001.00	Fraudulant Tranaction as per order of Hon'ble NCLT dated 13.12.2021	Charges on all Properties vide Order of Hon'ble NCLT	No	YES	NIL	NIL	NIL	NIL	Claim admitted on the directions of Hon'ble NCLT Delhi vide order dated 13.12.21 in IA No. 2844/2020 against the CD vide application filed u/s 66, 68 ,69 & 70 of by HBN Foods Ltd (Under CIRP) which is a related party of CD.
				46,605,001.00	46,605,001.00				YES	NIL	NIL	NIL	NIL	